Name of the Corporate Debtor: Tarun Realtor; Date of Commencement of CIRP: 20-07-2023; List of Creditors as on: 22-05-2025; Name of IP: Mr. Ravi Sankar Devarakonda; Process Number: 1; Last 5 digitof registration number: 10195

(Please click here for previous Lists of Creditors)

(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

SI. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of	Amount of Claim	Amount of Claims	Details in Annexure
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted	Contingent Claims	Not Admitted	under Verification	(Only PDF)
1	Secured financial creditors belonging to any class of creditors	0				0.00				NA
2	Unsecured financial creditors belonging to any class of creditors					0.00				NA
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	3	4791825737	3	4791825737	72.94	0	0	0	Annexure 3
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	1	3500000000	1	1775511506	27.02		1724488494		Annexure 4
5	Operational creditors (Workmen)					0.00				NA
6	Operational creditors (Employees)					0.00				NA
7	Operational creditors (Government Dues)	3	199707496	1	362880	0.01			199344616	Annexure 7
8	Operational creditors (other than Workmen and Employees and Government Dues)	14	377863888	1	2231798	0.03		407946	375224144	Annexure 8
9	Other creditors, if any, (other than financial creditors and operational creditors)					0.00				NA
Total		21	8869397121	6	6569931921	100.00	0	1724896440	574568760	